

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
IB-522/ND/2022

IA/2686/2023, IA/3059/2023, Inetr.v.P/81/2022, IA/3063/2023
IN THE MATTER OF:
M/s. Rapid Buildwell Ltd. ...PETITIONER

Section
U/s 10 of IBC, 2016

Order delivered on 24 .04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant/RP

:Ms. Anjali Sharma, Mr. Deepak B. and
Ms. Shaila Taware, Advs. in
IA/2686/2023, IA/3059/2023 &
IA/3063/2023. Mr. Punit Handa and
Mr. Alok Tripathi, Advs. for Interv
P/81/2022 seeking intervention in
IA/3063/2023

For the HDFC Bank
For the Respondent

:Mr. Shivam Mehrotra, Advocate
:

ORDER

IA/3063/2023

Heard the Ld. Counsel for the Applicant. Applicant my file their written
submissions. List the matter along with IAs on **27.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)